

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 209/(MAH)/2017  
 CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
 MEMBER (J)

SHRI V. NALLASENAPATHY  
 MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
 THE NATIONAL COMPANY LAW TRIBUNAL ON 03.07.2017

NAME OF THE PARTIES: RSWM Ltd.  
 V/s.  
 Datson Fashion Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
--------	------	-------------	-----------

ORDER

TCP No. 209/ I&BP/NCLT/MB/MAH/2017

None present.

Registry is hereby directed to intimate next date of hearing i.e., 28.7.2017 to  
 the Petitioner and the Corporate Debtor as well.

Sd/-

**V. NALLASENAPATHY**  
 Member (Technical)

Sd/-

**B.S.V. PRAKASH KUMAR**  
 Member (Judicial)